

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO.11632 OF 1995@@

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NAMDEV VYANKAT GHADGE & ANR. ... APPELLANT(S)

VERSUS

CHANDRAKANT GANPAT GHADGE & ORS. ... RESPONDENT (S)

(HEARD BY HON'BLE RAJU AND PATIL, JJ.)

Date: 25/02/2003 This appeal was called on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For the appellant (s) Ms. Bina Gupta, Adv.

For the respondent (s) Mr. Deepak M. Nargolkar, Adv.

The Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....  
.SP2

Hon'ble Mr. Justice Shivaraj V. Patil pronounced the Judgment of the Court today.  
The appeal is allowed in terms of the signed judgment. Parties shall bear their own costs.

.SP1  
Sarita (Shelly Sengupta)  
Court Master

(Signed Reportable Judgment is placed on the file)@@  
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